NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|---------|--------------------|---|
| CP 248/16 | TP 96/17 | Hearing | 433(e) / 433(f) | AH Chemicals Pvt. Ltd., Kolkata Vs Sumito Polymers Pvt. Ltd. |

NAME (IN CAPITAL)

& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

AyESHA R.N. Pelitioners

Counsel for petitioner is present. She again requested time to comply the provisions of I&B code. Time granted as a last chance.

List it on 11.08.2017. No further adjournment will be given.

MEMBER (J)